

[Shri B. R. Bhagat]

expect, enable the country to derive full benefit from the increase in the production of the raw jute, for which all of us are grateful to the jute growers.

SHRI JYOTIRMOY BASU (Diamond Harbour): May I congratulate the jute workers of West Bengal and also the people's Government of the United Front which stood behind the workers in bringing about this settlement?

SHRI S. M. BANERJEE (Kanpur): I must congratulate the hon. Minister of Foreign Trade and Supply and also the hon. Minister of Labour and Employment, Shri Hathi, for their efforts. I also congratulate the jute workers of West Bengal on their heroic success.

12.25 hrs.

PAPERS LAID ON THE TABLE

Annual Accounts and Audit Report thereon of All India Institute of Medical Sciences

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASHEKHAR): On behalf of Shri K. K. Shah, I beg to lay on the Table a copy of the Annual Accounts of the All India Institute of Medical Sciences, New Delhi, for the year 1967-68, together with the Audit Report thereon, under sub-section (4) of section 18 of the All India Institute of Medical Sciences Act, 1956. [Placed in Library. See No. LT-1609/69.]

Notifications under Bengal Finance (Sales Tax) Act, Customs Act, and Central Excises and Salt Act

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): I beg to lay on the Table—

- (1) A copy each of the following Notifications under sub-section (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941 as in force in the Union Territory of Delhi:—
 - (i) Notification No. F. 4(144)/69-Fin. (G) (Hindi and English ver-

sions) published in Delhi Gazette dated the 17th July, 1969, containing corrigendum to notification of even number dated the 9th October, 1968.

- (ii) Notification No. F. 4(173)/68-Fin. (G) (Hindi and English versions) published in Delhi Gazette dated the 17th July, 1969, containing corrigendum to notification of even number dated the 9th December, 1968.
- (iii) Notification No. F. 4(177)/68-Fin. (G) (Hindi and English versions) published in Delhi Gazette dated the 17th July, 1969, containing corrigendum to Notification of even number dated the 2nd January, 1969.

[Placed in Library. See No. LT-1610/69.]

- (2) A copy each of the following Notifications under section 159 of the Customs Act, 1962:—
 - (i) G.S.R. 1785 (English version) and G.S.R. 1786 (Hindi version) published in Gazette of India dated the 26th July, 1969, together with an explanatory memorandum.
 - (ii) G.S.R. 1790 published in Gazette of India dated the 26th July, 1969, together with an explanatory memorandum. [Placed in Library. See No. LT-1611/69.]
- (3) A copy of the Central Excise (Seventeenth Amendment) Rules, 1968 (Hindi version), published in Notification No. G.S.R. 1607 in Gazette of India dated the 12th July, 1969, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-1612/69.]
- (4) A copy each of Notification Nos. 1697 to 1712 (Hindi version) published in Gazette of India dated the 19th July, 1969, issued under the Central Excise Rules, 1944, together with an explanatory memorandum. [Placed in Library. See No. LT-1612/69.]
